

To Be Published In An Extraordinary Issue of The Gazette of India, Part II Section 3(iii) Dated 29<sup>th</sup>,August, 2005.

To be Published In An Extraordinary Issue of the Sikkim State Gazette Dated 29<sup>th</sup>,August, 2005..

## **DELIMITATION COMMISSION**

**Nirvachan Sadan, Ashoka Road, New Delhi-110001.**

**SHANGARA RAM  
SECRETARY**

**Tel. No. 011-23052005**

**Fax No. 011-23052006**

**F.No. 282/SKM/2005**

**Dated: 29<sup>th</sup> August, 2005**

**7 Bhadrapada, 1927(Saka)**

### **ORDER NO. 13**

In pursuance of Section 8 read with Section 4 of the Delimitation Act, 2002 (33 of 2002), and having regard to all other relevant Constitutional and statutory provisions in this regard, the Delimitation Commission hereby determines –

- a) the total number of seats to be allocated to the State of Sikkim in the House of the People as One (1);
- b) the total number of seats to be assigned to the Legislative Assembly of the State of Sikkim, as Thirty Two(32); and.
- c) of the total number of Thirty Two(32) seats so assigned to the Legislative Assembly of the State of Sikkim, the number of seats to be reserved for the Scheduled Castes and Sikkimese of Bhutia Lepcha origin, as two(2) and twelve(12) respectively, and one(1) seat as reserved for the Sanghas referred to in section 25A of the Representation of the People Act, 1950.

By Order,

( SHANGARA RAM )  
SECRETARY

To Be Published In An Extraordinary Issue of The Gazette of India, Part II Section 3(iii) Dated 29<sup>th</sup> August, 2005.

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## DELIMITATION COMMISSION

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

SHANGARA RAM  
SECRETARY

Tel. No. 011-23052005  
Fax No. 011-23052006

Dated: 29<sup>th</sup> August, 2005  
7 Bhadrapada, 1927(Saka)

### NOTIFICATION

No. 282/ SKM/2005 - In pursuance of sub-section(2) of Section 9 of the Delimitation Act, 2002 (33 of 2002), the Delimitation Commission hereby publishes its proposals for the delimitation of Parliamentary and Assembly Constituencies in the State of Sikkim, together with the dissenting proposals of the Associate Members, and specifies 12<sup>th</sup> September, 2005(Monday) as the date on or after which the proposals will be further considered by it.

2. Any objections or suggestions in regard to these proposals should reach the **Secretary, Delimitation Commission, Nirvachan Sadan, Ashoka Road, New Delhi-110001**, on or *before* the said date.

### PROPOSALS

- (i) The Thirty one(31) territorial constituencies into which the State of Sikkim shall be divided for the purpose of elections to the Legislative Assembly of the State, the extent of each such constituency and the constituencies in which the seats are reserved for the Scheduled Castes and Sikkimese of Bhutia Lepcha origin, shall be as shown in the **Table A**.
- (ii) Where the name of a constituency as shown in Table A is distinguished by the brackets and letters **(SC)**, the seat in that constituency is reserved for the Scheduled Castes; and
- (iii) Where the name of a constituency as shown in Table A is distinguished by the brackets and letters **(BL)**, the seat in that constituency is reserved for the Sikkimese of Bhutia Lepcha origin.

**(Here print the matter attached)**

By Order,

( SHANGARA RAM )  
SECRETARY

**TABLE-A**  
**ASSEMBLY CONSTITUENCIES AND THEIR PROPOSED EXTENT**

<b>No. and Name of Assembly Constituency</b>	<b>EXTENT OF THE CONSTITUENCY</b>
	<b>District West</b>
<b>1.Yoksam-Tashiding(BL)</b>	<b>Revenue Blocks:</b> Mangnam, Narkhola, Dhupidara, Kongri, Labdang, Gangyep, Tashiding, Laso, Chongrang, Arithang, Gerethang, Dubdi, Meli, Yoksam, Tsozo Khechopheri, Thingling I, Thingling II, Labing, Singlitam, Topung, Tingbrum and Tashiding and Yoksam Forest Blocks of Gyalshing Sub-Division.
<b>2. Yangthang</b>	<b>Revenue Blocks :</b> Singrangpung, Nambu, Darap, Sindrang, Melliaching, Singyang, Chongpung, Naku, Bhaluthang, Unglok, Yangten, Yangthang, Kyongsa, Lingchom, Tikjya and Pemayantse Monastery of Gyalshing Sub-Division.
<b>3. Maneybung-Dentam</b>	<b>Revenue Blocks :</b> Sardong, Lungzik, Sapong, Bongten, Srinagi, Liching, Gayten, Karmatar, Sopakha, Maneybung, Begha, Mangmo, Dentam, Sangkhu, Radhukhandu, Hee and Dentam Forest Block of Gyalshing Sub – Division.
<b>4.Gyalshing-Barnyak</b>	<b>Revenue Blocks :</b> Umchung, Gyalshing, Hee-Patal, Pecherek, Martam, Barnyak, Barthang, Barphok, Chingthang, Megyong, Miyong, Gyalshing and Barnyak Forest Blocks and Gyalshing (NTA) of Gyalshing Sub-Division; Sangadorji of Soreng Sub Division.
<b>5.Rinchenpong(BL)</b>	<b>Revenue Blocks :</b> Tadong, Rinchenpong, Jeel, Hathidunga, Bum, Rishi, Bara-Samdong, Deythang, Parrengaon, Sribadam, Takuthang, Chuchen, Tinzerbong, Suldung, Kamling, Suntaley and Khanisherbung of Soreng Sub-Division.
<b>6.Daramdin(BL)</b>	<b>Revenue Blocks :</b> Burikhop(Rumbuk) , Burikhop (Dodak) , Rumbuk, Bhareng, Ribdi, Okhrey, Tikpur, Siktam, Salyangdang, Lungchok, Lower Fambong, Upper Fambong, Dhalam(Darmadin) and Hilley and Sombaria Forest Blocks of Soreng Sub-Division.
<b>7.Soreong-Chakung</b>	<b>Revenue Blocks :</b> Chumbung, Aroobotey, Chota Samdong(Samdong) , Singling, Timberbong, Tharpu, Karthok, Soreng, Malbasey, Mendo-Gaon, Chakung and Soreng Forest Block of Soreng Sub-Division.
<b>8.Salghari-Zoom</b>	<b>Revenue Blocks :</b> Mabong, Segeng, Samsing, Geling, Zoom and Nayabazar Forest Block and Nayabazar (NTA) of Soreng Sub-Division in <b>District West</b> ; Jorethang (NTA) and Salghari Revenue Block of Namchi Sub-Division in <b>District South</b> .

## DISTRICT SOUTH

- 9-Barfung(BL)**                    **Revenue Blocks** : Sada, Phamthang, Brong, Poley, Namlung, Lingdong, Ralong, Deythang, Tinkitam, Sanganath, Rayong, Zurung, Bakkhim, Kewzing, Dalep, Lingzo, Likship, Hingdam, Lamting, Mangbrue, Tingmo, Barfung and Ralong Monastery of Ravong Sub-Division.
- 10-Poklok-Kamrang**            **Revenue Blocks** : Damthang, Jaubari, Tingrithang, Mamley, Chisopani, Denchung, Poklok(Polok) , Tinik, Dhargaon, Dorop, Shyampani, Sangbung, Assangthang, Sorok, Kamrang, Gom, Chemchey, Pabong(Mamley) , Pajer, Omchu, Chumlok and Wak of Namchi Sub-Divisiion.
- 11-Namchi-Singhithang**        **Revenue Blocks** : Bul, Boomtar, Gumpa-Gurpisey, Saleumbong, Kopchey, Mikkhola, Rong, Palum, Singtam, Maniram, Phalidara, Tinzir, Singhithang and Namchi Forest Block and Namchi (NTA) of Namchi Sub-Division.
- 12. Melli**                        **Revenue Blocks** : Manpur, Kitam, Kartikey, Sumbuk, Suntaley (Sumbuk) , Longchok, Kamarey, Panchgharey, Turuk, Ramabong, Kerabari, Paiyong(Kerabari) , Suntaley Sadam, Sukrabarey, Sadam, Rabitar, Melli, Mellidara and Majhitar and Melli Forest Blocks of Namchi Sub-Division.
- 13-Rateypani**                    **Revenue Blocks** : Kabrey, Karek, Phong, Chuba, Parbing, Rameng, Nijarmeng, Burul, Rabikhola, Tangjji, Bikmat, Rateypani, Passi, Paleytam, Nagi, Maneydara, Turung, Kanamtek, Pamphok, Kateng-Bokrang, Nalam Kolbong, Donok, Mamring and Mamring Forest Block of Namchi Sub-Division.
- 14.Namphing**                    **Revenue Blocks** : Tokal, Gangchung, Aifaltar, Temi, Tarku, Tanak, Doring, Rashyap, Barnyak, Thangsing, Tshalumthang, Namphing, and Tokdey(Reshep), Temi Tea Estate, Pabong(Gangchung) and Tarku and Temi Forest Blocks of Rabong Sub-Division; and Namphirk, Ben, Diu of Namchi Sub-Division.
- 15.Rangang-Yangang**            **Revenue Blocks** : Satam, Rabong, Namphok, Gagyong, Rangang, Yangang, Sangmo, Kolthang, Mangzing, Sripatam and Tokdey(Lingmo), Neh-brum and Rabongla and Lingmo Forest Blocks of Rabong Sub-Division.
- 16 - Tumen-Lingi(BL)**            **Revenue Blocks** : Sokpay, Lingi, Kau, Lower Paiyong, Upper Paiyong, Lingmo, Pepthang, of Rabong Sub-Division in **District South**; Rakdong, Tintek, Kambal, Samdong, Raley-Khese, Tumen, Patuk and Singbel of Gangtok Sub-Division in **District East**.

## DISTRICT EAST

- 17 - Singtam(SC) -** **Revenue Blocks** : Chadey, Simik, Aritar(Dung-Dung) , Lingzey (Simik) , Dung-Dung, Budang Thangsing, Beng, Khamdong, Sherwani, Sakyong, Chisopani, Rapdang, Namgeythang, Byang, Phengyong, Tirkutam and Singtam(NTA) and Sang Forest Block of Gangtok Sub Division.
- 18 - West Pendam(SC)** **Revenue Blocks** : West Pendam, Central Pendam and Rangpo(NTA) and Rangpo Forest Block of Gangtok Sub-Division.
- 19 -Rhenock** **Revenue Blocks** : Sajong of Gangtok Sub-Division ; Pachak, Kamarey Bhasmey, East Pendam, Dikling, Amba, Tshalumthang, Pacheykhani(Dikling) , Losing, Pacheykhani(Losing) , Taza, Tarpin and Rhenak in Pakyong Sub-Division.
- 20 - Chujachen** **Revenue Blocks** : Chujachen, Lingtam, Phadamchen, Premlakha, Singaneybas, Subanedara, North Rhegoh, South Rhegoh, Changeylakha, Dholepchen, Sudunglakha, Tarethang, Biring, Mulukey, Aritar and Phadamchen, Rongli and Rhenak Forest Blocks of Rongli Sub-Division.
- 21.Gnathang-Machong(BL)** **Revenue Blocks** : Pachey, Linkey, Parkha, Riwa, Machong, Chochenpheri, Latuk, Gnathang, Kartok, Rolep, Lamaten, Thekabung and Assam Lingje and Pakyong Forest Blocks of Pakyong Sub-Division.
- 22 - Namcheybung** **Revenue Blocks** : Lingzey(Sumen) , Mangthang, Sumen, Lingzey(Assam) , Assam and Singtam Forest Block of Gangtok Sub-Division; Samdur, Yangtam, Aho, Chhota Singtam, Changey Senti(Tsaney) and Namcheybung of Pakyong Sub-Division.
- 23 -Shyari(BL)** **Revenue Blocks** : Chandmari, Rongyek, Tathangchen, Upper Tathagnchen, Nandok, Naitam, Namok, Pam, Bhusuk and Syari of Gangtok Sub-Division.
- 24.Martam-Rumtek (BL)** **Revenue Blocks** : Shyagyong-Rumtek, Rawate-Rumtek, Chinze, Barbing, Lingdum, Tempyak Mendu, Rey, Samlik-Marchak, Namin, Tshalumthang, Nazitam, Martam, Namli, Tumlabung, Chuba and Rumtek Forest Block of Gangtok Sub-Division.
- 25 - Upper Tadong** **Revenue Blocks** : Tadong and Upper Tadong(CT) of Gangtok Sub-Division.

- 26. Arithang** Ward Nos 1,2 and 4 of Gangtok(NTA) and Gangtok Private Estate(Arithang) of Gangtok Sub-Division.
- 27 – Gangtok(BL)** Ward Nos. 3,5 to 10 of Gangtok(NTA) of Gangtok Sub-Division.
- 28-Upper Burtuk** **Revenue Blocks** : Ranka, Sangtong, Upper Sicheygaon, Parbing, Sicheygaon, Gangtok Private Estate, Burtuk ,Luing ,Upper Burtuk of Gangtok Sub-Division.

### **DISTRICT NORTH**

- 29. Kabi Lungchuk(BL)** **Revenue Blocks** : Tangyek, Ramthang, Rongong, Tumlong, Phodong, Chawang, Phamtam, Men-Rongong, Paney-Phensong, Labi, Kabi, Tingda and Kabi Forest Block in Mangan Sub-Division of **District North**; Lingdok, Nampong, Navey, Shotak, Penlong, Upper Chandmari and Kyongnosla, Pangthang and Gangtok Forest Blocks of Gangtok Sub-Division in **District East**.
- 30-Djongu(BL)** **Revenue Blocks** : Lum, Sangtok, Gor, Gnon-Samdong, Lingthem , Lingdem, Tingbong, Lingzah-Tolung, Sakyong-Pentong, Salim Pakel, Hee-Gyathang, Barfok, Lingdong, Zimchung, Tingchim, Upper Mangshila, Lower Mangshila, Namok, Sheyam and Upper Dzongu and Phodong Forest Blocks in Mangan Sub-Division.
- 31-Lachen Mangan(BL)** **Revenue Blocks** : Lachen, Lachung, Chungthang, Shipgyer, Tung, Lachung and Lachen and Chungthang Forest Blocks in Chungthang Sub-Division; Naga-Namgor Singhik, Ringhim, Nampatam, Meyong, Singchit, Pakshep, Kazor, Sentam, Mangan(NTA) and Naga and Mangan Forest Blocks in Mangan Sub-Division.

**TABLE – B**  
**PARLIAMENTARY CONSTITUENCY AND ITS PROPOSED EXTENT**

<b>Name of Parliamentary Constituency</b>	<b>EXTENT OF THE CONSTITUENCY</b>
Sikkim	The entire area of the State of Sikkim

# DELIMITATION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi – 110001

**SHANGARA RAM**  
**SECRETARY**

No.282/SKM/2005

**Tel. No. 011-23052005**

**Fax No. 011-23052006**

**Dated. 25<sup>th</sup> August, 2005.**

To,

**The Chief Electoral Officer,  
Sikkim  
Gangtok.**

**Subject: Delimitation of Parliamentary and Assembly constituencies  
in the State of Sikkim– publication of Commission's notification.**

Sir,

I am directed to state that the Commission, after 5 rounds of discussions held with the Associate Members for Sikkim, at New Delhi on 20<sup>th</sup> September 2004, 14<sup>th</sup> October 2004, 29<sup>th</sup> November, 2004, 8<sup>th</sup> July 2005 and 5<sup>th</sup> August, 2005 has drawn up its proposals for the Delimitation of Assembly and Parliamentary Constituencies in the State of Sikkim, in accordance with the provisions contained in Sections 8 and 9 of the Delimitation Act, 2002.

2. An advance copy each of the following are forwarded herewith:

- (i) Order No. 13 issued under Section 8 of the Delimitation Act, 2002;
- (ii) Notification No. 282/SKM/2005 dated 29<sup>th</sup> August, 2005 containing the proposals for Delimitation of Parliamentary and Assembly Constituencies in the State and dissenting proposals of the Associate Members.

I am to request that the above Order and Notification may kindly be got published in an extraordinary issue of the State Gazette on 29<sup>th</sup> August, 2005 in the serial order mentioned above. Fifty copies of the said gazette may be forwarded to the Commission immediately after the publication.

3. Before, however, the Commission's proposals are set in print for publication, I am to request that the descriptions of the extent of the constituencies and spelling of names of places may kindly be checked at your level. If there are any corrections required in the notification, the same should be intimated immediately.



4. I am also to enclose an advance copy of the NOTICE to be issued in connection with the publication of the Commission's proposals, for your information, With a view to giving widest publicity to its proposals and to ensure that copies of the same are made easily available to the public for their reference, the Commission desires that the copies of Order and Notification mentioned above and the **NOTICE** may be got published in two leading vernacular Newspapers in the State. The matter should also be given publicity on radio, television and through other media of mass communication. You are also requested to supply:

- i. two copies of the Commission's Order, Notification and the Notice to each of the recognized political parties(National and State parties);
- ii. sufficient number of copies of the same to each of the District Election Officers for displaying the gazette version of the same relating to the area under their jurisdiction, on a conspicuous part of his office for public notice and
- iii. one copy each of the same to each of the sitting MLAs and MPs

5. The receipt of this letter may kindly be acknowledged and the Commission may kindly be informed of the action taken in the matter.

**Yours faithfully**

(SHANGARARAM)  
SECRETARY

# DELIMITATION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi – 110001

**MOHAN LAL  
UNDERSECRETARY**

Tel. No. 011-23717590

No.282/SKM/2005

Dated. 29<sup>th</sup> August, 2005.

To

The Manager,  
Government of India Press,  
Mayapuri, New Delhi.

**Subject: Draft proposals regarding the delimitation of Parliamentary and Assembly constituencies in the State of Sikkim publication of Notification.**

Sir,

I am directed to forward herewith a copy each of the following along with their Hindi versions:

(i) **Order No. 13** issued under Section 8 of the Delimitation Act, 2002;

(ii) Notification No. 282/SKM/2005 dated 29<sup>th</sup> August, 2005 containing the proposals of the Commission for the delimitation of Parliamentary and Assembly constituencies in the State of Sikkim together with the dissenting proposals of the Associate Members.

2. I am to request that arrangements may kindly be made for their publication in an **extraordinary** issue of the Gazette of India, **Part II Section 3** (iii) dated 29<sup>th</sup> August, 2005 in the serial order mentioned above. One Hundred and Twenty Five copies of the said Gazette may kindly be supplied to this office soon after the publication.

3. This has the approval of the Delimitation Commission

Yours faithfully,

(MOHAL LAL)  
UNDER SECRETARY